

OA 897/03

15.7.2005

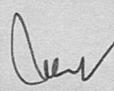
Hon'ble Mr. M.K. Misra, AM
Hon'ble Mr. K.B.S. Rajan, JM

None for the applicant. Sri N.C. Nishad and Sri A. Dwivedi brief holder of Sri S. Singh learned counsel for the respondents are present.

MA No. 4855/03. This is an application praying for recalling of the order dated 6.11.2003 whereby the OPA No. 897/03 was dismissed in default. As none appears on behalf of the applicant and it is found from the record that even on past occasions there is no representation on many dates on behalf of the applicant. The MA is dismissed.



JM



AM

/pc/